

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2905

ANSWERED ON:14.03.2000

FAMILY PLANNING PROGRAMMES IN M.P.

BRIJBHUSHAN SHARAN SINGH;DAGGUBATI RAMANAIDU;JASKAUR MEENA;P.R. KHUTE;PUNNULAL MOHALE

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the States showing outstanding achievements in the implementation of family planning programmes during the last three years;
- (b) whether all the schemes of family planning programmes have failed to achieve its target so far;
- (c) if so, the steps proposed to be taken by the Government for implementation of the family planning programme in all the States successfully during the Ninth Five Year Plan;
- (d) whether the Government have implemented family planning programmes in Madhya Pradesh successfully; and
- (e) if so, the number of families covered under this programme?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)  
(SHRI N.T. SHANMUGAM)

(a) The main objective of Family Welfare Programme has been to stabilise population at a level consistent with the need of national development. Stability of population is measured with Total Fertility Rate(TFR) being equal to or less than 2.1.Statewise position is shown below:

Sample Registration System (SRS) Estimates:

	1995	1996	1997	
Keral	1.8	1.8	1.8	
Tamil Nadu	2.2	2.1	2.0	
Nagaland		1.5		
Goa		1.0		
Delhi		1.6		

(b) No, Sir.

(c) Does not arise.

(d)&(e) Family Planning Programme has been implemented in all the States/Union Territories in the country including the State of Madhya Pradesh. In Madhya Pradesh, there has been decline in both Birth Rate and Total Fertility Rate during the last three years. (CBR of Madhya Pradesh was 32.3, 31.9 and 30.6 during 1996, 1997 and 1998 respectively and TFR was 4.2, 4.1 and 4.0 during 1995, 1996 and 1997 respectively as per sample Registration System (SRS) estimates).6.5 million eligible couples out of 13.9 million eligible couples have been effectively protected by one or the other method of Family Planning in Madhya Pradesh as on 31st March, 1999.